

**National Green Tribunal  
Principal Bench  
Faridkot House, Copernicus Marg,  
New Delhi – 110001**

Date: 21<sup>st</sup> December, 2018

**OFFICE ORDER**

It is notified for information of all concerned that from 01.01.2019 any interlocutory application which is filed in any Original Application or Appeal during the pendency thereof at the National Green Tribunal, shall be classified / categorized as Interlocutory Application (IA) and any other Miscellaneous Application which is filed after disposal of any Original Application / Appeal or otherwise, shall be classified / categorized as Miscellaneous Application (MA).

This issues with the approval of Competent Authority.

  
(Dr. Saurabh Kulshreshtha)  
Registrar General

**Copy forwarded to:**

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial and Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrars (Bhopal/Chennai/Kolkata/Pune) to intimate to all concerned
5. Deputy Registrar (Administration / Judicial)
6. Assistant Registrars
7. AAO-cum-DDO, NGT
8. All Section In-Charge
9. Consultant (Judicial)
10. Court Master Court No. 1 and 2
11. Secretary, NGT Bar Association
12. Computer Section for uploading in website for public information
13. Notice Board
14. Guard File



  
(Dr. Saurabh Kulshreshtha)  
Registrar General